

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.07.2024

COURT OF REGISTRAR

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### For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4561 of 2024 in Comp. App. (AT) (Ins.) No. ____ of 2024	Sanjeeb Ranjeet Das Vs. Punjab National Bank	Geeta Lundwani
2.	I.A. No. 4568 of 2024 in I.A. No. ____ of 2024 in Comp. App. (AT) (Ins.) No. 406 of 2022	Ram Kishor Arora Suspended Director Of Supertech Ltd. Vs. Union Bank Of India & Anr.	Santosh Kr. Rout
3.	I.A. No. 4570 of 2024 in Comp. App. (AT) (Ins.) No. ____ of 2024	RB Assets & Developers Pvt. Ltd. Vs. B. P. Food Products Pvt. Ltd.	Palash S Singhai
4.	I.A. No. 4573 of 2024 in Comp. App. (AT) (Ins.) No. ____ of 2024	State Bank Of India Vs. Jayesh Tribhovandas Ganatra	Siddharth Sangal
5.	I.A. No. 4574 of 2024 in Comp. App. (AT) (Ins.) No. ____ of 2024	State Bank Of India Vs. Bipin Tribhovandas Ganatra	Siddharth Sangal

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